

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No.6471
TO BE ANSWERED ON 06.04.2018

CORRUPTION IN ICDS SCHEME

6471 SHRI LAXMAN GILUWA
SHRIMATI RAMA DEVI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that there is rampant corruption in the Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details thereof indicating the number of incidence of corruption reported during the last three years and the current year, State/UT-wise;
- (c) the rules under which the Government has taken action in this regard; and
- (d) the number of officials/persons found guilty along with the action taken against them?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): Anganwadi Services under umbrella Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States/UT Administrations across the country. During the last 3 years and the current year, 35 complaints have been received regarding improper implementation of the Scheme. The complaints received pertain to State Governments/UT Administrations of Assam (2016 - 2), Bihar (2016 - 1, 2017 - 2), Chandigarh (2016 - 1), Chhattisgarh (2016 - 1), Delhi (2016 - 1), Maharashtra (2015 - 2, 2016 - 1, 2017 - 1), Madhya Pradesh (2016 - 5, 2017 - 3), Meghalaya (2016 - 1), Odisha (2016 - 1), Uttar Pradesh (2016 - 5, 2017 - 2, 2018 - 1) and Uttarakhand (2016 - 2, 2017 - 1). Since the Scheme is implemented by States/UTs, these complaints are referred to State Governments. Any case involving serious allegation, the report is sought from the State Governments.
- (c) & (d): The Scheme is implemented by the States/UTs and the functionaries appointed under the ICDS Scheme are their employees. The States/UTs are responsible for their administrative control. Action for any misconduct or for involvement of any employee in any corrupt practices is taken by the respective State/UT as per their service rules.
